## GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF EX-SERVICEMEN WELFARE LOK SABHA

## **UNSTARRED QUESTION NO.2597**

TO BE ANSWERED ON THE 17<sup>TH</sup> MARCH, 2017

### FINANCIAL ASSISTANCE TO EX-SERVICEMEN

2597. SHRI INNOCENT:

SHRI PREM DAS RAI:

SHRI RAVNEET SINGH:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) the details of schemes for imparting education and skill development among Exservicemen along with financial assistance provided to Ex-servicemen by the Government through various agencies during the last three years and the current year;
- (b) the total amount distributed for the welfare of Ex-servicemen under Raksha Mantriøs Discretionary Fund (RMDF) and the number of beneficiaries during the last three years and the current year, year-wise;
- (c) the main activities of Kendriya Sainik Board and the manner in which these are beneficial to Ex-servicemen and their families; and
- (d) the efforts made to activate Grievances Redressal Mechanism and to expedite redressal of grievances of Ex-servicemen?

#### A N S W E R

MINISTER OF STATE

(DR. SUBHASH BHAMRE)

IN THE MINISTRY OF DEFENCE

रारायमं ी

(डा. स्भाष भामरे)

(a) Directorate General Resettlement imparts resettlement training to the retiring officer/ Ex-servicemen (Officers), JCOs / OR / Ex-servicemen JCOs/OR in various institutes Pan India.

Details of Kendriya Sainik Board schemes for imparting education and skill development among Ex-servicemen alongwith financial assistance provided during the last three years and the current year are attached as Annexure 'A'.

- (b) The year-wise details of total amount disbursed along with number of beneficiaries under Raksha Mantri's Discretionary Fund (renamed as Raksha Mantri's Ex-servicemen Welfare Fund) during the last three years and current year are attached as Annexure 'B'.
- (c) Main activities of KSB are attached as Annexure 'C'.
- (d) Centralized Public Grievance Redress and Monitoring System (CPGRAMS) of Department of Administrative Reforms and Public Grievances is active. Grievances received through CPGRAMS as well as directly from the petitioners, including Ex-servicemen, are monitored and disposed off expeditiously and as far as possible within the laid down time limit.

# ANNEXURE 'A' REFERRED IN THE REPLY GIVEN IN THE STATEMENT IN PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2597 FOR ANSWER ON 17.03.2017

	Grants	Amount (in Rs)		
(a)	Education Grant: (upto two children) (i) Boys/Girls upto Graduation (ii) Widows for PG (Pensioner/Non Pensioner upto Hav Rank) and upto two children	Rs 1,000/-pm		
(b)	Vocational Trg Grant For Widows: (Pensioner/Non-Pen upto Hav Rank) (Skill development)	Rs 20,000/- (One Time)		

	Grant	2013-14		2014-15		2015-16		2016-17 (Till 31 Jan 2017)	
1	Education Grant	6544	117392000	9570	165815000	36881	649086000	7447	135336000
2	Vocational Training Grant (Skill Developm ent)	9	180000	0	0	82	1640000	0	0

# ANNEXURE 'B' REFERRED IN THE REPLY GIVEN IN THE STATEMENT IN PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 2597 FOR ANSWER ON 17.03.2017

S No.	Grant	2013-14		2014-15		2015-16		2016-17 (Till 31 Jan 2017)	
		Cases	Amount	Cases	Amount	Cases	Amount	Cases	Amount
1	EDUCATION GRANT	6544	117392000	9570	165815000	36881	649086000	7447	135336000
2	ORPHAN GRANT	53	636000	10	120000	109	1308000	8	96000
3	FUNERAL GRANT	933	4665000	2	10000	2195	11365000	182	910000
4	HOUSE REPAIR GRANT	185	3700000	1	20000	0	0	0	0
5	MARRIAGE GRANT	2239	36512000	103	1728000	4033	66400000	1096	27054000
6	MEDICAL GRANT	177	4080600	43	975700	293	7223000	31	778170
7	PENURY GRANT	2609	31308000	2143	25716000	2674	32088000	450	5400000
8	VOCATIONAL TRAINING GRANT	9	180000	0	0	82	1640000	0	0
9	OFFICER'S TRG GRANT	33	396000	2	24000	27	324000	2	24000
10	DISABLED CHILDREN GRANT	57	696000	3	36000	89	1128000	10	120000
	TOTAL	12839	199565600	11877	194444700	46383	770562000	9226	169718170

## ANNEXURE 'C' REFERRED IN THE REPLY GIVEN IN THE STATEMENT IN PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 2597 FOR ANSWER ON 17.03.2017

- 1. Organise and conduct the annual meeting of KSB, Dir/Secy Rajya Sainik Board (RSB), Management Committee of Armed Forces Flag Day Fund and periodic meetings of the Executive Committee of Armed Forces Flag Day Fund.
- 2. Progressing implementation of the decisions taken with concerned agencies.
- 3. Provide policy directive to Deptts of Sainik Welfare in States/UTs on matters of welfare of Ex-servicemen (ESM).
- 4. Monitor and guide the Deptts of Sainik Welfare in the States in their functioning as per guidelines laid down by KSB / Ministry of Defence.
- 5. Provide budgetary support for establishment and maintenance costs of Deptts of Sainik Welfare and Zila Sainik Welfare Offices to States/UTs.
- 6. Administer Armed Forces Flag Day Fund (AFFDF).
- 7. Deal with redressal and queries related to welfare of Ex-Servicemen and families of deceased service personnel.
- 8. Operate the Scheme for allotment of Medical, Dental and Engineering seats under Ministry of Defence quota.
- 9. Process grants through Defence Ministers Appellate Committee on Pension (DMACP) for Ex-Servicemen in penury.
- 10. Advise on the correct investment of the Amalgamated Fund by the RSBs of the States/UTs.
- 11. Operate the PM Scholarship Scheme- To support technical/professional education for wards of war widows (all ranks) and ESM/widows (JCOs/OR)
- 12. Operation of centrally sponsored schemes such as RMEWF (Raksha Mantri Ex-Servicemen Welfare Fund).

The above activities benefit the Ex-servicemen and their families by way of providing scholarships in helping to continue education, providing professional education, vocational training enabling them to get jobs, assisting in marriage of the daughters etc.